

ITEM NO.12

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 127/2026

G.S. RATHORE

(FULL NAME GOURI SHANKER RATHORDE)

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION

Date : 09-03-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

UPON hearing the petitioner the Court made the following
O R D E R

We are not inclined to entertain this petition
filed under Article 32 of the Constitution of India.
The writ petition is accordingly dismissed.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR